

FIR No.5227/20
u/s 379/411 IPC
PS Punjabi Bagh

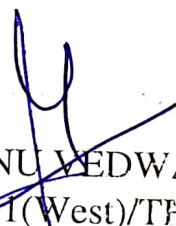
26.08.2020

Present: Ld. APP for the State.

Ld. Counsel for the accused is present through Cisco webex meet app.

Reply from SHO PS Punjabi Bagh is received. It is also submitted by constable present on behalf of PS Punjabi Bagh that the report has also been sent to the concerned Jail Superintendent. Reply has also been sent to the ld. Counsel through whatsapp.

In view of the aforesaid, the present application stands disposed of.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.749/14
PS Punjabi Bagh

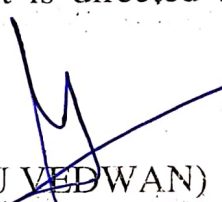
26.08.2020

Present: Ld. APP for the State.

Applicant Urmila is present.

Death of accused could not be verified as the address furnished by the applicant is incorrect.

At this stage, it is submitted by applicant that she is now residing at **D-443, Madipur, JJ Colony, Near Dispensary, Delhi (Mobile No.9250299265)**. In these circumstances, let fresh death verification report of accused Ravi be called for 27.08.2020. Applicant is directed to remain present at home.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

CC No. 8582/2019
State Vs Manish @ Mogli
FIR NO. 487/2019
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi

26-08-2020

CC No. 2707/2019
State Vs Nandkishore & Nandu
FIR NO. 00062/2019
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
26-08-2020

CC No. 8731/2018
State Vs Savtanter & Babu
FIR NO.30736/2018
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

Sh SC Verma, Ld LAC for the accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Mantu Vedwan)

MM: West District: THC/Delhi
26-08-2020

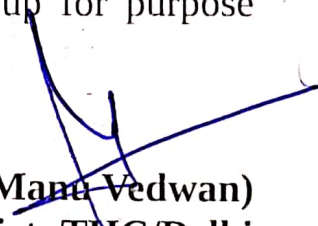
**CC No. 8104/2018
State Vs Ronak Verma
FIR NO.301/2018
PS Punjabi Bagh**

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(~~Manu Vedwan~~)
MM: West District: THC/Delhi
26-08-2020

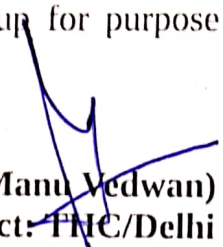
**CC No. 7969/2018
State Vs Srishti Bhatia
FIR NO. 413/2018
PS Punjabi Bagh**

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)
MM: West District: FHC/Delhi
26-08-2020

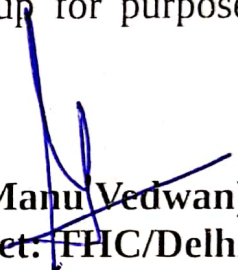
CC No. 5436/2018
State Vs Vicky & Pintoo
FIR NO. 189/2018
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)
MM: West District. FHC/Delhi
26-08-2020

CC No. 3715/2018
State Vs Cancellation
FIR NO. 139/2018
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
26-08-2020

**CC No. 3249/2018
State Vs Divesh
FIR NO. 168/2018
PS Punjabi Bagh**

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

**MM: West District: THC/Delhi
26-08-2020**

CC No. 7954/2017
State Vs Sonu
FIR NO. 167/2017
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
26-08-2020

**CC No. 7027/2017
State Vs Rahul @ Kale
FIR NO. 381/2017
PS Punjabi Bagh**

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Mann Vedwan)

MM: West District: THC/Delhi
26-08-2020

**CC No. 80/2017
State Vs Narendra Suri
FIR NO. 830/2014
PS Punjabi Bagh**

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

**MM: West District: THC/Delhi
26-08-2020**

CC No. 73648/2016
State Vs Virender Chauhan @ Collector
FIR NO.275/2016
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

Sh SC Verma, Ld LAC for the accused.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
26-08-2020

CC No. 70754/2016
State Vs Manish @ Monu
FIR NO. 821/2014
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

MM: West District, THC/Delhi
26-08-2020

CC No. 71452/2016
State Vs Rakesh
FIR NO. 769/2015
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

MM: West District: THC/Delhi
26-08-2020

CC No. 3327/2016
Vijay Laxmi And Others Vs Suresh Chand
PS Punjabi Bagh

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: None.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(~~Mana Vardwan~~)

MM: West District: THC/Delhi

26-08-2020

**CC No. 68109/2016
State Vs Anil Kumar
FIR NO.167/2012
PS Punjabi Bagh**

26-08-2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular number 26/DHC/2020 dated 30-07-2020. (The present case was earlier en-blocked on 15-04-2020 for 26-08-2020 as per the directions of the Hon'ble High Court).

Present: Ld APP for the State.

As per the circular number 26/DHC/2020 dated 30-07-2020 of Hon'ble High Court, the matter be put up for purpose fixed on 18-11-2020.


(Manu Vedwan)

**MM: West District: THC/Delhi
26-08-2020**

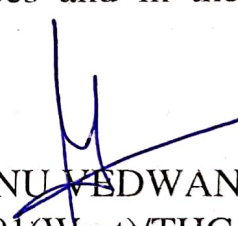
FIR No.236/16
Case No.53/16
PS Punjabi Bagh

26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused persons.

Presence of accused persons could not be procured on the cisco webex meet app. In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.310/17
Case No.5143/17
PS Punjabi Bagh

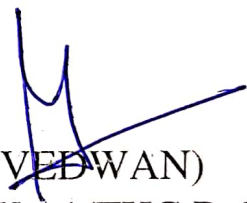
26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

In view of overall circumstances and in the interest of justice, previous order be complied afresh for 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.850/15
Case No.7187/17
PS Punjabi Bagh

26.08.2020

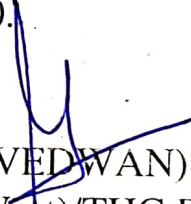
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused persons.

Presence of accused persons could not be procured on the Cisco webex meet app.

In view of overall circumstances and in the interest of justice, be put up for appearance of accused persons on 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.551/17
Case No.7618/17
PS Punjabi Bagh

26.08.2020

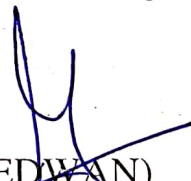
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Presence of accused could not be procured on the Cisco webex meet app.

In view of overall circumstances and in the interest of justice, be put up for purpose fixed on 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

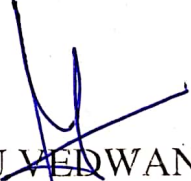
FIR No.441/13
Case No.372/18
PS Punjabi Bagh

26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for IO.

In the interest of justice, be put up for purpose fixed on
18.11.2020.


(MANUVEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.479/17
Case No.807/18
PS Punjabi Bagh

26.08.2020

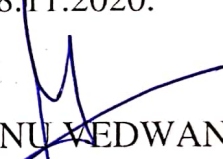
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

Sh. Hitender Sakkarwal, Ld. Counsel for all accused persons is present through Cisco webex meet application.

It is submitted by Id. Counsel that accused Gagan has expired. In these circumstances, let the factum of death of accused Gagan be verified through SHO concerned for the next date of hearing.

Be put up for further proceedings on 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.480/17
Case No.3324/18
PS Punjabi Bagh

26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

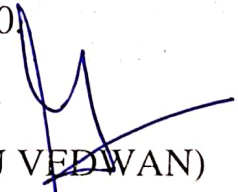
None for accused persons.

Ld. Counsel for the complainant Sarita is present through Cisco webex meet app.

Presence of accused persons could not be procured on the Cisco webex meet app.

In the interest of justice, no adverse order is passed today.

Be put up for purpose fixed on 18.11.2020


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

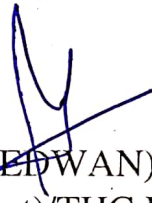
FIR No.199/18
Case No.8614/18
PS Punjabi Bagh

26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for IO.

In the interest of justice, be put up for purpose fixed on
18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

Subhash Sharma Vs. Manoj Goel
Case No.14306/18
PS Punjabi Bagh

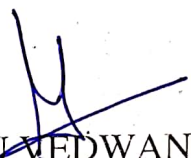
26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant could not be procured on the Cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 18.11.2020.


(MANU WEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

Case No.2584/19
PS Punjabi Bagh

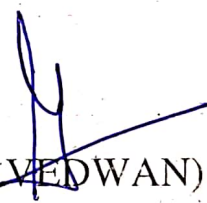
26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: None for complainant.

Presence of complainant could not be procured on the Cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

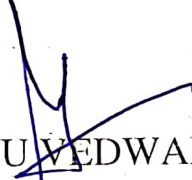
FIR No.106/19
Case No.4241/19
PS Tilak Nagar

26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

In the interest of justice, previous order be complied afresh returnable by 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

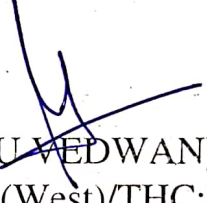
FIR No.9800/17
Case No.9531/19
PS Punjabi Bagh

26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

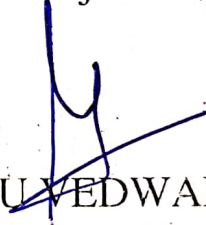
FIR No.25/19
Case No.9534/19
PS Punjabi Bagh

26.08.2020

File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.
None for accused.

Summons were issued to the accused, however, the same could not be received back due to Covid19. In the interest of justice, let previous order be complied afresh for 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.313/16
Case No.1430/18
PS Anand Parbat

26.08.2020

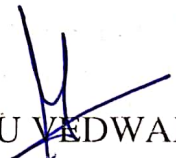
File taken up today in compliance of orders of Hon'ble High Court vide its circular no.26/DHC/2020 dated 30.07.2020. (The present case was earlier en-blocked on 15.04.2020 for 26.08.2020 as per the directions of Hon'ble High Court).

Present: Ld. APP for the State.

None for accused.

Presence of accused and his counsel could not be procured on the Cisco webex meet app.

In the interest of justice, be put up for purpose fixed on 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.156/20
PS Rajouri Garden
u/s 332/461/466A DMC Act
State vs. Neeraj Chawla

26.08.2020

Fresh charge sheet received from the Ld. Duty MM.

Present: Ld. APP for the State.

Accused is stated to be on police bail.

Perused the file.

On the basis of charge sheet and annexed documents, I hereby
take cognizance of the offence.

Let accused be summoned for 18.11.2020.

(MANU MEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.159/20
PS Rajouri Garden
u/s 332/461/466A DMC Act
State vs. Gurmeet Singh

26.08.2020

Fresh charge sheet received from the Ld. Duty MM.

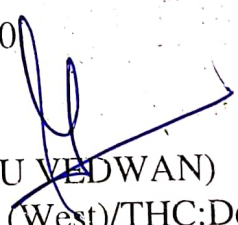
Present: Ld. APP for the State.

Accused is stated to be on police bail.

Perused the file.

On the basis of charge sheet and annexed documents, I hereby
take cognizance of the offence.

Let accused be summoned for 18.11.2020


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020

FIR No.157/20
PS Rajouri Garden
u/s 332/461/466A DMC Act
State vs. Sudhanshu Singh

26.08.2020

Fresh charge sheet received from the Ld. Duty MM.

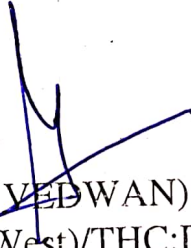
Present: Ld. APP for the State.

Accused is stated to be on police bail.

Perused the file.

On the basis of charge sheet and annexed documents, I hereby
take cognizance of the offence.

Let accused be summoned for 18.11.2020.


(MANU VEDWAN)
MM-01(West)/THC:Delhi
26.08.2020